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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 11779/2021**

MADHU GUPTA

.....Petitioner

Through: Mr. Amit Chadha, Senior Advocate
with Mr. Nishant Anand, Ms. Gunjan Bansal
Anand and Mr. Naman Singhal, Advocates.

versus

**DELHI DEVELOPMENT AUTHORITY THROUGH ITS
CHAIRMAN**

.....Respondent

Through: Ms. Latika Malhotra, Advocate.

CORAM:

HON'BLE MR. JUSTICE VIKAS MAHAJAN

ORDER

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09.04.2025

CM APPL. 21138/2025

1. The present application has been filed by the applicant/petitioner seeking early hearing of the present petition.
2. For the reasons stated in the application, same is allowed.
3. Application stands disposed of.

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4. List on 09.05.2025.
5. The date already fixed, i.e. 04.09.2025 stands cancelled.

VIKAS MAHAJAN, J

APRIL 9, 2025/jg